346	Written Answers to		[RAJYA SABHA]			Unstarred Questions		
1	2	3	4	5	6	7	8	9
22.	Kondagaon	42	7	49	21	6	27	76
23.	Ranker	67	8	75	24	8	32	107
24.	Dantewada	25	8	33	10	9	19	52
25.	Sukma	20	3	23	11	5	16	39
26.	Bijapur	24	4	28	12	4	16	44
27.	Narayanpur	12	4	16	9	2	11	27
	Total	887	147	1034	405	155	560	1594

Remarriage of widows under TSP

1097. SHRI B.K. HARIPRASAD: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government is considering any scheme to encourage remarriage of widows under Tribal Sub-Plan (TSP) under any plan in socially backward areas;
 - (b) if so, the details thereof; and
 - (c) by when such a scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) to (c) There is no proposal to formulate any scheme by Ministry of Tribal Affairs to encourage remarriage of widows under Tribal Sub-Plan (TSP) areas / socially backward areas.

Extension of time-limit of reservation for Scheduled Tribes

- †1098. DR. KIRODI LAL MEENA: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) the extent to which the people belonging to Scheduled Tribes, including the Meena tribe, have been benefitted, as a result of reservation of posts for them as on date;
 - (b) by when the benefit of reservation provided to them would come to an end;
- (c) whether Government proposes to extend the time-limit of reservation for the people of Scheduled Tribes for the next ten years;

[†]Original notice of the question was received in Hindi.

- (d) if so, the details thereof; and
- (e) by when the time-limit for reservation is likely to be extended for them by Government?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) Department of Personnel & Training, Ministry of Personnel, Public Grievances and Pensions is the nodal agency for framing policy for reservation of Scheduled Tribes. As per Department of Personnel & Training, the benefit of reservation for the Central Government posts and services is provided to the Scheduled Tribes as a composite group and not caste/sub-caste wise. The representation of Scheduled Tribes in the posts and services of the Central Government as on 01.01.2016 is 2,76,007 as against the total employee of 32,58,663, which comes to about 8.4%.

(b) to (e) Reservation to Scheduled Tribes is continuing in Direct Recruitment in all Grades. In Promotion, reservation for Scheduled Tribes is available up to entry level of Group 'A'. No Specific time limit was fixed in DOPT's OM dated 13.08.1997 for continuing reservation in promotion for Scheduled Tribes. However, this OM was quashed by the Hon'ble Delhi High Court on 23.08.2017 against which Special Leave Petition has been filed by Union of India in the Hon'ble Supreme Court, which is pending.

Upliftment of Scheduled Tribes

1099. DR. VIKAS MAHATME: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the present schemes for economic upliftment of Scheduled Tribes and whether there is any proposal for introducing new schemes;
 - (b) the number of people benefited by these schemes;
 - (c) the long-term effect of these schemes;
- (d) whether these schemes improve the quality of life for a short period only; and
- (e) whether any study has been conducted by Government regarding impact of these schemes in improving the quality of life and if so, the details thereof?